

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) NO. 7150 OF 2020**

Petitioner:-

The Board of Directors, Rajeev Gandhi Residents'
Welfare Co-operative Society Limited No. T.1541,
Mundela Post Office, Nedumangad,
Thiruvananthapuram District-695 543,
Represented by its President.

**By Adv. Sri George Poonthottam (Sr.)
Sri Arun Chandran
Smt. Nisha George**

Respondents:

1. The Joint Registrar of Co-operative Societies (General),
Office of the Joint Registrar of Co-operative Societies (General),
Rajaji Nagar Market Road, Statue, Thycaud,
Thiruvananthapuram, PIN Code: - 695 001.
2. The Inquiry Officer, [Unit Inspector, Venjarammood Unit),
Office of the Assistant Registrar of Co- operative Societies (General),
Nedumangad, Thiruvananthapuram District,
PIN Code- 695 541.

By
Government Pleader

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Learned counsel for the petitioner submits that the allegations, in respect of which the inspection is ordered, pertain to the period anterior to which the present Managing Committee has taken charge. The petitioner apprehends that the present Managing Committee is likely to be penalised on the basis of the inspection report.

Learned Government Pleader seeks time to get instructions. The learned Government Pleader shall file a statement in the matter at the earliest.

Post on 20.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

Exhibit-P1. True copy of the order bearing No. C.R.B(2)7999/19 dated 05.02.2020 issued by the 1st respondent.

Exhibit-P2. True copy of the Audit Memorandum and Audit Certificate for the year 2017-2018.